

6. Discussion on the Resolution seeking approval to the Half-an-rejection of the Award of Board of Arbitration in CA hour Reference No. 6 of 1981 relating to revision of rates of overtime allowance as required under the JCM Scheme.

The Committee also recommended that in order to transact Government Business, the House should sit up to 7.00 p.m. daily and beyond, if necessary, for the remaining part of the current Session.

Re. Allotment of Petrol Pumps (Contd.)

श्री लालू प्रसाद (बिहार): मैडम, यह तेल बेचने वाली पार्टी है।(ब्यवधान) ...

उपसभापति: पेपर्स दिखाने की जरूरत नहीं है। ...(ब्यवधान) ...

श्री सुरेश पचीरी (मध्य प्रदेश): महोदया, जिस तरह से मनमाने ढंग से यह सरकार पेट्रोल पम्प का आबंटन कर रही है उससे साफ होता है कि यह सरकार ...(ब्यवधान) ...

श्री संघ प्रिय गीतम (उत्तरांचल): आपके सतीश शर्मा ने क्या किया था ...(ब्यवधान) ...

श्री लालू प्रसाद: आर०एस०एस० के प्रवक्ता का बेटा है यह ...(ब्यवधान) ...

THE DEPUTY CHAIRMAN: Calling Attention. ...(Interruptions)...

श्री सुरेश पचीरी: चेयरमेन का जो सलेक्शन हुआ वह मनमाने ढंग से हुआ ...(ब्यवधान) ...

SHRI KAPIL SIBAL (Bihar) : They are now BJPPP. ...(Interruptions)...

श्री लालू प्रसाद: ...(ब्यवधान) ...यह पार्टी पूरा तेल पी गई है। ...(ब्यवधान) ...

SHRI KAPIL SIBAL: They are now BJPPP. ...(Interruptions)...

श्री सुरेश पचीरी: मैडम, पेट्रोलियम मिनिस्टर को नैतिकता के आधार पर इस्तीफा देना चाहिए ...(ब्यवधान) ...

SHRI MOTILAL VORA (Chhatisgarh) : Madam, this is a very serious matter. Let the Minister...(Interruptions)...

श्री लालू प्रसाद : यह तेल बेचने वाली पार्टी को राज करने का हक नहीं है।
...(व्यवधान) ...

SHRI AMAR SINGH (Uttar Pradesh) : This is a very serious matter.
...(Interruptions)...

श्री सुरेश पचौरी : यह सरकार भ्रष्टाचार में लिप्त है। ...(व्यवधान)...

श्री लालू प्रसाद : महोदया, बीजेपी ने पेट्रोल पम्प बेच दिए हैं। ...(व्यवधान)... बीजेपी को शासन करने का हक नहीं है। ...(व्यवधान)...

THE DEPUTY CHAIRMAN: I think you are not in a mood to discuss anything. So, I adjourn the House till 2.30 p.m.

The House then adjourned for lunch at ten minutes
past twelve of the clock.

The House reassembled after lunch at thirty minutes
past two of the clock,

[THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA) in the Chair]

श्री सुरेश पचौरी : उपसभाध्यक्ष महोदय, ...(व्यवधान) ...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): There is a Statement to be made by Shri O. Rajagopal regarding Government Business for the next week. Let him make the Statement. Then, I will listen to everybody.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): Sir, I beg to announce that the Government Business in this House, for the week commencing 5th August, 2002, will consist of:-

1. Consideration of any item of Government Business carried over from today's order paper.